

**DAILY WISE OBJECTION LIST
(PETITION , APPLICATION , ADDITIONAL DOCS ETC)
Date From 13.07.2022 TO 14.07.2022**

Scrutiny

Sr No.	Date Of Filing	Case Type	Dairy No.	Main Case No.	Title Of Case	Section	Scrutiny Date	Comments	Filed By
1	15-01-2021	Interlocutory Application (I.B.C)	710102004152021	COMPANY PETITION IB (IBC)/1071(ND)2018	LIQUIDATOR SANJAY KUMAR AGGARWAL SHRI SHYAMJI AGRICO EXPORTS PRIVATE LIMITED - IN LIQUIDATION VS	Sec 60(5)	13-07-2022	please choose section any other provision please call us 24363846 or please mention section 60(5) in pdf	SANJAY
2	25-02-2022	Interlocutory Application (I.B.C)	710102015832022	COMPANY PETITION IB (IBC)/938(PB)2018	ARUN RATHI VS AJIT KUMAR RP OF RATHI TMT SARIA PRIVATE LIMITED	Sec 60(5)	13-07-2022	section not mention index and application volume wise index missed welfare missed for 5 rps	KARAN
3	05-04-2022	Interlocutory Application (I.B.C)	710102026182022	COMPANY PETITION IB (IBC)/934(PB)2018	PUMA REALTORS PRIVATE LIMITED VS PUMA REALTORS PRIVATE LIMITED	Sec 60(5)	13-07-2022	need to sign every pages on application	Sigma
4	14-05-2022	Cross Appeal(Companies Act)	710102038342022		SRA STEEL PVT. LTD. VS REGISTRAR OF COMPANIES	Rule 11 of NCLT	13-07-2022	Wrong case type select,main case not link and memo party missing Impugned-Order not open income tax service missed	Rakesh Kumar
5	28-05-2022	Miscellaneous Application (IBC)	710102042942022	COMPANY PETITION IB (IBC)/659(ND)2019	HDB FINANCIAL SERVICES LIMITED VS VOLKSWAGEN FINANCE PRIVATE LIMITED	Sec 60(5)	13-07-2022	case type wrong memo party missing	Chandni
6	26-05-2022	Interlocutory Application (I.B.C)	710102042202022	COMPANY PETITION IB (IBC)/2130(ND)2019	MORDHWAJ SINGH & ORS. VS NILESH SHARMA	Sec 60(5)	13-07-2022	DD MISSMATCHEDsign missing in application page	RAJESH KUMAR GAUTAM
7	30-05-2022	Interlocutory Application (I.B.C)	710102043822022	COMPANY PETITION IB (IBC)/876(ND)2020	APRICOT BUILDCON PVT. LTD. VS PIYUSH IT SOLUTIONS PRIVATE LIMITED	Rule 11 of NCLT, 2016	14-07-2022	Section 49 (2) Due Payment According Your Application	Anurag
8	02-06-2022	Interlocutory Application (I.B.C)	710102045272022	COMPANY PETITION IB (IBC)/876(ND)2020	RIMROCK SHELTERS LLP VS PIYUSH IT SOLUTIONS PRIVATE LIMITED	Rule 11 of NCLT, 2016	14-07-2022	Due Payment other section 49(2) Payment Pending	Anurag
9	09-06-2022	Interlocutory Application (I.B.C)	710102047482022	COMPANY PETITION IB (IBC)/424(ND)2021	SPML INFRA LIMITED VS NAVKAR BUILDERS LIMITED	Sec 60(5)	14-07-2022	pagination wrong	Ashish Choudhury
10	19-06-2022	Interlocutory Application (I.B.C)	710102049322022	COMPANY PETITION IB (IBC)/254(PB)2017	COMMERCIAL TAX DEPARTMENT (U.P) VS GIAN CHAND NARANG	Rule 11 of NCLT, 2016	13-07-2022	case type wrong and section wrong index wrong or document incomplete please check	Yashashvi Virendra

11	30-06-2022	Interlocutory Application (I.B.C)	710102051082022	COMPANY PETITION IB (IBC)/2667(PB)2019	KISHORE KUMAR SINGH VS THE INDURE PRIVATE LIMITED	Sec 60(5)	13-07-2022	section wrong according your pdf for withdrawl	NITIN KUMAR KAUSHIK
12	29-06-2022	Interlocutory Application (I.B.C)	710102050932022	COMPANY PETITION IB (IBC)/2311(ND)2019	RAVINDRA GOYAL RP OF EARTH WATER LIMITED VS DELHI METRO RAIL CORPORATION AND ORS	Sec 60(5)	14-07-2022	Pg-218,not clear page	SAMAKSH GOYAL
13	30-06-2022	Interlocutory Application (I.B.C)	710102051182022	COMPANY PETITION IB (IBC)/728(ND)2018	ARUN KUMAR GOYAL VS DELHI METRO RAIL CORPORATION AND ORS	Sec 54(1)	13-07-2022	separate file FINAL REPORT ALONG WITH AFFIDAVIT OF THE LIQUIDATOR ALONG WITH THE FORM-H please contact to registry	RISHABH TRIPATHI
14	06-07-2022	Interlocutory Application (I.B.C)	710102052732022	COMPANY PETITION IB (IBC)/1164(ND)2019	RAVI BANSAL VS DELHI METRO RAIL CORPORATION AND ORS	Application under any other provisions- IBC	13-07-2022	main case wrong please check and contact to registry technically and in soft copy main case not match	Ravi
15	03-07-2022	Interlocutory Application (I.B.C)	710102051972022	COMPANY PETITION IB (IBC)/627(PB)2021	SANJAY BAFNA VS RG RESIDENCY PRIVATE LIMITED	Application under any other provisions- IBC	13-07-2022	case type wrong and rs.1 court fee missing and section wrong please contact to registry	NITIN KUMAR KAUSHIK
16	04-07-2022	Interlocutory Application (I.B.C)	710102052262022	COMPANY PETITION IB (IBC)/646(PB)2021	GAUTAM MULLICK & ORS VS GRAND VENEZIA COMMERCIAL TOWERS PRIVATE LIMITED & ANR.	Sec 60(5)	13-07-2022	memo party missed in index and in application	MAREESH
17	04-07-2022	Interlocutory Application (I.B.C)	710102052422022	COMPANY PETITION IB (IBC)/310(ND)2019	LIFESTYLE FITNESS PRIVATE LIMITED VS KAMAL AGGARWAL	Sec 60(5)	14-07-2022	Pg- 70 missed	Akash Panwar
18	04-07-2022	Interlocutory Application (I.B.C)	710102052172022	COMPANY PETITION IB (IBC)/726(ND)2020	TATA CAPITAL FINANCIAL SERVICES LIMITED VS RAKESH BHATNAGAR	Rule 11 of NCLT, 2016	13-07-2022	section wrong according to pdf need to sign every pages on application please delete extra pdf please upload single application and proof of service	Akshaya Agarwal
19	06-07-2022	Company Appeal (IBC)	710102052932022	COMPANY PETITION IB (IBC)/704(ND)2021	ANGLE INFRASTRUCTURE PRIVATE LIMITED VS ANGLE INFRASTRUCTURE PRIVATE LIMITED	Rule16(d),NCLT Rules,2016 IBC	14-07-2022	Case Type Wrong , Page No. 38 to 42 Double pagenation,	Astha
20	06-07-2022	Interlocutory Application (I.B.C)	710102052992022	COMPANY PETITION IB (IBC)/1416(ND)2018	R K SILK MILLS INDIA LIMITED VS DAIMLER FINANCIAL SERVICES INDIA PRIVATE LIMITED	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	13-07-2022	section wrong according your pdf please contact to registry	Prashant
21	07-07-2022	Company Application(Companies Act)	710102053262022	COMPANY PETITION (COMPANIES ACT)/24(ND)2008	M/S. STANDAR PORTFOLIOS PVT. LTD. VS MS. VEENA GUPTA	Rule 11 of NCLT	13-07-2022	these page are 47,51-54,75-78,87, not clear and volume wise index missing in vol1	RANJANA ROY GAWAI
22	08-07-2022	Interlocutory Application (I.B.C)	710102053492022	COMPANY PETITION IB (IBC)/288(PB)2019	AJIT SRIVASTAVA & ORS VS MS. GAYATRI HOSPITALITY AND REALCON LTD.	Sec 60(5)	13-07-2022	Pg-77,85,100, not clear	Aishvary Vikram

23	11-07-2022	Interlocutory Application (I.B.C)	710102054052022	COMPANY PETITION IB (IBC)/1446(PB)2018	GAIL INDIA LIMITED VS RATHI SUPER STEEL LIMITED	Sec 60(5)	13-07-2022	section wrong according your pdf need to sign every pages on application	VARUN K CHOPRA
24	11-07-2022	Interlocutory Application (I.B.C)	710102053942022	COMPANY PETITION IB (IBC)/204(ND)2019	POORAN TRADING PVT LTD VS APPLE INDUSTRIES LIMITED	Application under any other provisions- IBC	13-07-2022	page number not mention in index and page number missing in application page	ANAND
25	11-07-2022	Miscellaneous Application (IBC)	710102053962022	COMPANY PETITION IB (IBC)/387(ND)2022	SHRI KHATU SHYAM TRANSPORT VS M/S TRN ENERGY PVT. LTD	Rule 11 of NCLT, 2016	13-07-2022	wrong file need to additional	Ravi Bharuka
26	09-07-2022	Interlocutory Application (I.B.C)	710102053752022	COMPANY PETITION IB (IBC)/380(ND)2020	GYAN CHANDRA MISRA VS N.A	Sec 60(5)	14-07-2022	due payment other section 12 and sign missing application page and stamp paper missing and 38-69,71-95,97-121,123-147,149-227,230-252 not clear page and volume wise index missing vol1 vol2	Avinash Bhati
27	11-07-2022	Interlocutory Application (I.B.C)	710102053912022	COMPANY PETITION IB (IBC)/1466(ND)2019	UMESH SINGH VS NAVNEET KUMAR GUPTA (RESOLUTION PROFESSIONAL)	Sec 60(5)	13-07-2022	main case number wrong	Vaibhav Gupta
28	12-07-2022	Interlocutory Application (I.B.C)	710102054382022	COMPANY PETITION IB (IBC)/176(PB)2022	JM FINANCIAL ASSET RECONSTRUCTION COMPANY LIMITED VS SUSHIL GUPTA (SINCE DECEASED) THROUGH ITS LEGAL HEIRS	Sec 60(5)	13-07-2022	section not mention in index and pge 41 not clear page	DURGAPRASAD
29	12-07-2022	Interlocutory Application (I.B.C)	710102054332022	COMPANY PETITION IB (IBC)/1182(ND)2018	PUNIT HANDA VS SUSHIL GUPTA (SINCE DECEASED) THROUGH ITS LEGAL HEIRS	Application under any other provisions- IBC	13-07-2022	18-19 not clear page	Omprakash Sharma
30	12-07-2022	Interlocutory Application (I.B.C)	710102054502022	COMPANY PETITION IB (IBC)/364(ND)2019	PRABHAKAR KUMAR VS SUSHIL GUPTA (SINCE DECEASED) THROUGH ITS LEGAL HEIRS	Application under any other provisions- IBC	13-07-2022	page number 1-3 not mention in index	PRABHAKAR KUMAR
31	12-07-2022	Interlocutory Application (I.B.C)	710102054552022	COMPANY PETITION IB (IBC)/1397(PB)2019	SAROJ GOEL VS INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Sec 60(5)	13-07-2022	90-91 not clear page and memo party missing	Pallav Palit
32	12-07-2022	Interlocutory Application (I.B.C)	710102054542022	COMPANY PETITION IB (IBC)/1647(ND)2019	PAWAN KUMAR AGRAWAL VS REVERSE LOGISTICS COMPANY PRIVATE LIMITED	Application under any other provisions- IBC	13-07-2022	10-15,17-21 not clear page and double page numbering after 8 page	Pawan Kumar Agrawal
33	11-07-2022	Interlocutory Application (I.B.C)	710102054252022	COMPANY PETITION IB (IBC)/558(ND)2019	DEBASHIS NANDA VS REVERSE LOGISTICS COMPANY PRIVATE LIMITED	Application under any other provisions- IBC	13-07-2022	memo party missing and 44,152-153,185,219,224-229,467-468,523-527,611-613,639-644, not clear page and double number page after 133 page and 647-656 hindi page and ib not mention in main case	Debashis Nanda

34	12-07-2022	Interlocutory Application (I.B.C)	710102054402022	COMPANY PETITION IB (IBC)/3507(ND)2019	BIKRAM SINGH GUSAIN VS REVERSE LOGISTICS COMPANY PRIVATE LIMITED	Application under any other provisions- IBC	13-07-2022	22-23 not clear page	Bikram Singh Gusain
35	13-07-2022	Interlocutory Application (I.B.C)	710102054612022	COMPANY PETITION IB (IBC)/494(PB)2019	RESHMA MITTAL VS REVERSE LOGISTICS COMPANY PRIVATE LIMITED	Sec 54(1)	13-07-2022	46-48 not clear page and page number 1-3 not mention in index	CA. Reshma Mittal
36	12-07-2022	Interlocutory Application (I.B.C)	710102054462022	COMPANY PETITION IB (IBC)/900(ND)2020	CHANDRESH JAJOO VS REVERSE LOGISTICS COMPANY PRIVATE LIMITED	Sec 60(5)	13-07-2022	section wrong	Vikas Dutta
37	13-07-2022	Interlocutory Application (I.B.C)	710102054922022	COMPANY PETITION IB (IBC)/263(PB)2018	STATE BANK OF INDIA VS M/S CENTURY COMMUNICATION LTD.	Application under any other provisions- IBC	14-07-2022	true copy missing	Astha Nigam
38	12-07-2022	Interlocutory Application (I.B.C)	710102054392022	COMPANY PETITION IB (IBC)/584(ND)2020	MANOJ KHANTWAL VS WELTECH INDIA PVT LTD	Application under any other provisions- IBC	13-07-2022	memo party missing and sign missing in application page	Ajit Singh
39	13-07-2022	Interlocutory Application (I.B.C)	710102054972022	COMPANY PETITION IB (IBC)/2012(ND)2019	AWSUM PROTEINS LIMITED VS WELTECH INDIA PVT LTD	Application under any other provisions- IBC	14-07-2022	service not open	JASPREET
40	13-07-2022	Company Application(Companies Act)	710102054852022	COMPANY PETITION (COMPANIES ACT)/365(ND)2017	MR ASHOK KUMAR VERMA VS M/S BAVER SUSPENSION PRIVATE LIMITED & ORS	Rule 11 of NCLT	14-07-2022	memo party missing and sign missing in application page and affidavit back date and notary missing in stamp paper	PRATIBHA
41	13-07-2022	Interlocutory Application (I.B.C)	710102055002022	COMPANY PETITION IB (IBC)/332(ND)2020	LIC HOUSING FINANCE LIMITED VS M/S IREO WATERFRONT PRIVATE LIMITED	Rule 11 of NCLT, 2016	14-07-2022	memo party missing and sign missing in application page	ASHOK PANIGRAHI
42	13-07-2022	Interlocutory Application (I.B.C)	710102054682022	COMPANY PETITION IB (IBC)/656(ND)2020	ADITYA KUMAR VS FAIZAN KHAN	Sec 60(5),Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	14-07-2022	23-27,29, not clear page and due payment other section	ARNAV KUMAR
43	13-07-2022	Interlocutory Application (I.B.C)	710102054992022	COMPANY PETITION IB (IBC)/1650(ND)2018	AKASH SHINGHAL VS FAIZAN KHAN	Application under any other provisions- IBC	14-07-2022	30-33 not clear page	AKASH
44	13-07-2022	Interlocutory Application (I.B.C)	710102054592022	COMPANY PETITION IB (IBC)/1397(PB)2019	SANJAY GOEL VS INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Sec 60(5)	14-07-2022	memo party missing and 141,142 not clear page and volume wise index missing vol1 vol2	Pallav Palit
45	13-07-2022	Interlocutory Application (I.B.C)	710102054822022	COMPANY PETITION IB (IBC)/3084(ND)2019	SUDHANSHU GUPTA VS INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Rule 11 of NCLT, 2016	14-07-2022	page number missing after 29 page and page number not mention after 10 page	Pankaj
46	13-07-2022	Interlocutory Application (I.B.C)	710102054742022	COMPANY PETITION IB (IBC)/445(ND)2022	WG CDR JAGANNATH BHANDARI VS GARDENIA INDIA LIMITED	Application under any other provisions- IBC	14-07-2022	section wrong and memo party missing and true copy missing in annexure page and sign missing in application page	Avneesh Arputham
47	13-07-2022	Interlocutory Application (I.B.C)	710102054752022	COMPANY PETITION IB (IBC)/1083(PB)2019	UMESH GUPTA-LIQUIDATOR VS GARDENIA INDIA LIMITED	Application under any other provisions- IBC	14-07-2022	sign missing in application page	Umesh Gupta

48	13-07-2022	Interlocutory Application (I.B.C)	710102054982022	COMPANY PETITION IB (IBC)/252(ND)2019	ATUL KANSAL VS GARDENIA INDIA LIMITED	Application under any other provisions- IBC	14-07-2022	26 not clear page and welfare rs. 25 and court fee 3 missing	Atul Kumar Kansal
49	13-07-2022	Interlocutory Application (I.B.C)	710102054762022	COMPANY PETITION IB (IBC)/16(PB)2017	HARISH CHANDER MANCHANDA VS GARDENIA INDIA LIMITED	Sec 60(5)	14-07-2022	sign missing in application page	RAKESH KUMAR
50	13-07-2022	Interlocutory Application (I.B.C)	710102055052022	COMPANY PETITION IB (IBC)/846(ND)2018	AKASH SHINGHAL VS GARDENIA INDIA LIMITED	Application under any other provisions- IBC	14-07-2022	75 not clear page	AKASH
51	13-07-2022	Interlocutory Application (I.B.C)	710102054802022	COMPANY PETITION IB (IBC)/846(ND)2018	NARESH KUMAR GOEL VS GARDENIA INDIA LIMITED	Application under any other provisions- IBC	14-07-2022	wrong file please choose location chandigarh	Naresh Kumar Goel
52	13-07-2022	Interlocutory Application (I.B.C)	710102054812022	COMPANY PETITION IB (IBC)/335(ND)2021	EUROTHERM HEMA RADIATORS INDIA LIMITED VS PHL FININVEST PRIVATE LIMITED	Sec 60(5)	14-07-2022	section wrong and notary missing in stamp paper affidavit	Vikas Dutta
53	14-07-2022	Interlocutory Application (I.B.C)	710102055382022	COMPANY PETITION IB (IBC)/2830(ND)2019	LEO CREATIONS PVT LTD VS ASR LOGISTICS INDIA PVT LTD	Rule 11 of NCLT, 2016	14-07-2022	section wrong and true copy missing in annexure page	Akhil
54	13-07-2022	Interlocutory Application (I.B.C)	710102054712022	COMPANY PETITION IB (IBC)/60(PB)2018	DINESH SOOD VS ASR LOGISTICS INDIA PVT LTD	Application under any other provisions- IBC	14-07-2022	26-27,35,45-47,69-70 not clear page	DINESH
55	07-03-2022	Company Petition IB (IBC)	710102018262022		SBL CONSTRUCTION PRIVATE LIMITED VS FUTEK SHELTERS PRIVATE LIMITED	IBC Under Sec 9	13-07-2022	"Not Clear Page No. 97 to 102, page no. 98 to 103, English Translator missed, Vakalatnama Court fee 3rs missed, "	M.ANIL KUMAR
56	22-02-2022	Company Petition (Companies Act)	710102014682022		ASHISH KUMAR VS AMIKA GLOBAL ENERGY PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	13-07-2022	Council sign missed in master index,pgs in hindi 97 to 103, 25rs welfare & & 3rs court fees missed in vakaltnama, advance service missed	Narender
57	23-03-2022	Company Petition IB (IBC)	710102022262022		GANESH P PAI VS AMIKA GLOBAL ENERGY PRIVATE LIMITED	IBC Section 59	13-07-2022	memo of parties missed,	Varalakshmi
58	24-03-2022	Intervention Petition(Companies Act)	710102022792022		RAJKUMARI SHARMA VS M/S NEEL PADAM BUILDERS PVT LTD & ORS	Rule 11 of NCLT	14-07-2022	case type wrong, section wrong, contact to registry reminder 2/5	Atit

59	03-05-2022	Company Petition IB (IBC)	710102034782022		STATE BANK OF INDIA VS L.R. BUILDERS PRIVATE LIMITED	IBC under Sec 7	13-07-2022	"Page no. 16, 20, 29, 161 to 201, 251, 367, Double numbering, Page no. 60 to 160, 174 to 186, true copy and sign missed, Not Clear page no. 162 to 173, 231, 233, 234, 239, 241, 245, 252, 253, 259, 278, 279, 280 to 283, 286 to 288, 291, 294 to 297, 302, 304, 305, 307, 309, 311 to 316, 328, 337, 339, 469, 470, 476, 478, 480, 481 to 496, 558, 562, 560, 563, 565, 567, 569 to 571, After page no. 575 page no. not mention, "	MITAL AND MITAL
60	05-05-2022	Company Petition (Companies Act)	710102035442022		CHANDER BHAN CHAUDHARY AND ANR VS JAINA SNACKS PRIVATE LIMITED	Sec. 59	14-07-2022	pgs not clear 45 to 49, company master data missed, pg no 46,48 missed, wrong pagination after pg no 49 (kindly contact to registry)	NITIN JAIN
61	28-05-2022	Company Petition IB (IBC)	710102043062022		STATE BANK OF INDIA VS SHRI KRISHAN DHINGRA	Section 95(1)	13-07-2022	incompleted documents	ARV CHAMBERS LAW
62	07-06-2022	Company Petition IB (IBC)	710102046752022		STATE BANK OF INDIA VS SHREE BANKEY BEHARI EXPORTS LIMITED	IBC under Sec 7	13-07-2022	page:70not clear, demand notice reply/compliance affidavit 9(3)b	Niranjan
63	17-06-2022	CA(A) Merger and Amalgamation(Com panies Act)	710102048832022		K.K. EQUITY LIMITED VS SHREE BANKEY BEHARI EXPORTS LIMITED	Sec. 230-232, Sec 234	13-07-2022	NCLT name missed on top of cover page vol 1&amp; 2, council detail missed in index,list of dates &amp; events missed,pgs not clear 59 to 65,90,246 serial no not clear in annexures and wrong pagination after pg no 158, make separate index in 2nd volume,pg no 162,166,178 missed,notary date missed in power of attorney,NCLT form 12 missed, Two pgs missed 156 to 158,no serial no after pg no 264 and not mentioned in master index	GARIMA AHUJA
64	24-06-2022	CP(AA) Merger and Amalgamation(Com panies Act)	710102050222022		SHREE DURGA HOME APPLIANCES PRIVATELIMITED VS SUMMER COOL HOME APPLIANCES LIMITED	Sec. 230-232 - Second Motion	13-07-2022	Double serial no from pg no 21 to 31,67 to 70 kindly correct it	Amitabh

65	29-06-2022	CA(A) Merger and Amalgamation(Companies Act)	710102050922022		ABACUS EXIM PRIVATE LIMITED VS SUMMER COOL HOME APPLIANCES LIMITED	Sub-section (I) of section 230	14-07-2022	account treatment certificate missed	Vaish Associates
66	02-07-2022	Company Petition IB (IBC)	710102051872022		M/S ACUBE INDIA CONSULTANTS VS AIMTREX TECHNOLOGIES PVT. LTD	IBC Under Sec 9	13-07-2022	page:70not clear, demand notice reply/compliance affidavit 9(3)b	AMIT KUMAR SRIVASTAVA
67	02-07-2022	CP(AA) Merger and Amalgamation(Companies Act)	710102051722022		J. H. JEWELS PRIVATE LIMITED VS AIMTREX TECHNOLOGIES PVT. LTD	Sec. 230-232 - Second Motion	13-07-2022	volume wise index missed, 15rs welfare missed	Madhuri
68	05-07-2022	Company Petition (Companies Act)	710102052562022		MRS.NAMITA NAYAK CHOPRA VS MAHOGANY PVT. LTD	Sec. 213,Section 228,Section 379	14-07-2022	pgs not clear 22,25	Adv.Manasi Sahoo
69	04-07-2022	Company Petition IB (IBC)	710102052112022		PAS ENTERPRISE VS CBS HOLDINGS PRIVATE LIMITED	IBC under Sec 7	14-07-2022	"Page No. 48, Page No. 51 Double pagination, Multiple document deleted up load only proof service and final petition"	Nilotpal Shyam
70	09-07-2022	Company Petition IB (IBC)	710102053802022		RAHUL JUNEJA VS CANARA BANK	Section 94(1)	14-07-2022	page no. 5 council sign missed, Page No. 52 to 59, 317, 459 to 465 Double pagination, Not Clear page NO. 60, 70, 71, 84 to 86, 89, 128, 131, 133 to 138, 166 to 171, 175 to 178, 208, 211, 253, 338, 339, PAGE NO. 97 to 99, 278, 279, 284, 314, 322, 323, page no. cut, Page No. 212, 218, 220, English Translation,	ABHISHEK
71	09-07-2022	Company Petition IB (IBC)	710102053792022		RAKESH JUNEJA VS CANARA BANK	Section 94(1)	13-07-2022	"Page no. 8 counsel sign missed, page no. 78, 246, 433, 443, 58 to 78, 532 to 912 double pagination, Dim pages- 76, 77, After Page No. 119 blank page, page no. 247, 248, 434, 562, 564, 583, 595, 604, 641 to 644, 647 to 649, 652, 657, 762, 798, 841 to 849, missed, Not Clear page no. 448, 450 to 475A, 482 to 491, 494 to 500, 503 to 504, 506, 507, 511 to 512, 591, 597, 596, 594, 599, 630 to 633, 637 to 640, 679, 682, Page no. 683, 689, 691, 810, 811, English translation missed, "	ABHISHEK

72	09-07-2022	Company Petition IB (IBC)	710102053852022		EDELWEISS ASSET RECONSTRUCTION COMPANYLIMITED VS GAYATRI INFRA PLANNER PRIVATE LIMITED	IBC under Sec 7	14-07-2022	All PDF Volume missed, Page NO. 35 to 36, 40, 103 to 131, 181, 182, 184 to 196, 198 to 201, 203 to 206, 209, 211 to 217, 219 to 224, 227 to 232, 344, 373, 434, 437, 586, Double pagination, Not Clear page No. 43, 172 to 178, 206, 209, 210, 216, 217, 221, 225, 226, 227, 228, 230, Page No. 172, 175, 488, English Translation, Page No. 515 missed, Vakalatnama Missed,	Vidhisha Haritwal
73	11-07-2022	Company Petition (Companies Act)	710102053972022		VIBHA AGGARWAL VS KANTA PAPER PRODUCT PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	14-07-2022	true copy sign missed in annexures, pgs cut from left side pg no 62, pgs in hindi 88,90, serial no 115 repeated,pgs not clear 163 to 168, AoA missed	NITIN MITTAL
74	11-07-2022		0710102025542020/7	CA(A) MERGER AND AMALGAMATION(CO MPANIES ACT)/51(PB)2020	A O V EXPORTS PRIVATE LIMITED Vs. AOV HOLDINGS PRIVATE LIMITED	Sec. 230-232, Sec 234		Page 6 and 7 according to PDF Not Clear	
75	11-07-2022		0710102031432022/2	COMPANY PETITION IB (IBC)/371(ND)2022	VISHNU GIR Vs. TECHNOFAB ENGINEERING LIMITED	IBC Under Sec 9		Page 50 according to PDF Not Clear	
76	11-07-2022		0710102031992022/1	COMPANY PETITION IB (IBC)/372(ND)2022	SHRISHTI ENTERPRISES Vs. AARJU AIRCON APPLIANCES PRIVATE LIMITED	IBC Under Sec 9		True Copy sign missing in Additional document	
77	11-07-2022		0710102037902022/1	INTERLOCUTORY APPLICATION (I.B.C)/2305(PB)2022	RELIGARE FINVEST LTD Vs. STRATEGIC CREDIT CAPITAL PRIVATE LIMITED	Sec 60(5)		Pages 1 and 2 are in Hindi, True Copy sign missing in Pages 32 to 43 according to PDF, Pages 64 to 85 according to PDF Not Clear	
78	12-07-2022		0710102008712022/5	COMPANY PETITION IB (IBC)/72(ND)2022	PRITI RAWAT PANDEY & ORS Vs. RUDRA BUILDWELL CONSTRUCTIONS PRIVATELIMITED	IBC under Sec 7		Main Case Number msising in Index page, Page 181 according to PDF Not Clear	
79	12-07-2022		0710102032882021/58	COMPANY PETITION (COMPANIES ACT)/170(PB)2021	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE Vs. BHUSHAN AVIATION LIMITED	Sec 241 (2)		True Copy sign msising in Judgement document	
80	08-07-2022		0710102077712021/3	COMPANY PETITION IB (IBC)/704(ND)2021	UNION BANK OF INDIA LIMITED Vs. ANGLE INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7		1 Rs. Court Fess Missing in Vakalatnama	
81	08-07-2022		0710102090102021/4	CP(AA) MERGER AND AMALGAMATION(CO MPANIES ACT)/23(ND)2022	BLUE STAR BUILDPROP PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion		Pagination Wrong According your Index	

82	08-07-2022		0710102094702021/2	COMPANY PETITION IB (IBC)/805(ND)2021	MRP ENTERPRISES LIMITED Vs. NITYA ELECTROCONTROLS PRIVATE LIMITED	IBC Under Sec 9		10 Rs. Welfare Fund Fess Missing and 3 Rs. Court Fess Missing in Vakalatnama	
83	08-07-2022		0710102407892018/12	COMPANY PETITION IB (IBC)/170(PB)2018	IDBI BANK LIMITED Vs. ACIL LIMITED	IBC under Sec 7		Incomplete Documents Only Proof of Service Show Please Upload Documents Once Again	
84	08-07-2022		0710120007702018/39	COMPANY PETITION IB (IBC)/1071(ND)2018	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	IBC under Sec 7		Wrong Filing Need to IA	
85	08-07-2022		0710120007702018/40	COMPANY PETITION IB (IBC)/1071(ND)2018	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	IBC under Sec 7		Wrong Filing Need to IA	
86	08-07-2022		0710120007702018/45	COMPANY PETITION IB (IBC)/1071(ND)2018	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	IBC under Sec 7		Wrong Filing Need to IA	
87	09-07-2022		0710102000512022/2	RESTORATION APPLICATION (COMPANIES ACT)/3(ND)2022	PR. COMMISSIONER OF INCOME TAX-6 Vs. NUMITOR CONSULTANCY SERVICES PRIVATELIMITED	Rule 11 of NCLT,Rule 48		Wrong Filing Need to IA	
88	09-07-2022		0710102001582020/11	COMPANY PETITION IB (IBC)/181(PB)2020	VISHAL ENGINEERING COMPANY (PARTNERSHIP FIRM) Vs. LEXUS INDIA LIMITED	IBC Under Sec 9		E-Stamp Paper Missing	
89	09-07-2022		0710102001862022/5	COMPANY PETITION IB (IBC)/57(PB)2022	ISKCON INFOTECH PRIVATE LIMITED Vs. CENTRAL BANK OF INDIA	IBC Section 59		Affidavit Verified Date Missing	
90	09-07-2022		0710102003432022/6	COMPANY PETITION IB (IBC)/55(PB)2022	ANJANEY STEELS PRIVATE LIMITED Vs. CENTRAL BANK OF INDIA	IBC Section 59		Affidavit Verified Date Missing	
91	09-07-2022		0710102019322022/1	INTERLOCUTORY APPLICATION (I.B.C)/2000(ND)2022	RAMACHANDRAN SUBRAMANIAM Vs. ERNST & YOUNG LLP	Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)		E-Stamp Paper Missing	
92	09-07-2022		0710102022402022/1	COMPANY APPEAL(COMPANIE S ACT)/47(ND)2022	SOURYA ROLLING AND ENERGY PRIVATELIMITED Vs. THE REGISTRAR OF COMPANIES	Sec 252 (1) - By Government Body		Page No. Not Mentioned in Index	
93	09-07-2022		0710102023182022/1	INTERLOCUTORY APPLICATION (I.B.C)/1762(PB)2022	RITU RASTOGI Vs. LAKSHADEEP INVESTMENTS AND FINANCE PVT. LTD.	Application under any other provisions- IBC		Page No. 4-45 True Copy Sign Missing	
94	09-07-2022		0710102024622022/1	COMPANY APPEAL(COMPANIE S ACT)/123(ND)2022	ANALJIT SINGH Vs. NEELU ANALJIT SINGH	Sec 252 (1) - By Government Body		Page No. Not Mentioned in Index	

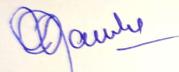
95	09-07-2022		0710102025802018/27	COMPANY PETITION IB (IBC)/1683(ND)2018	M/S CRAYON SOFTWARE EXPERTS INDIA PVT. LTD Vs. M/S VAS DATA SERVICES PVT. LTD	IBC Under Sec 9		Wrong Filing Need to IA	
96	09-07-2022		0710102033942018/19	COMPANY PETITION IB (IBC)/107(PB)2019	ORIENTAL BANK OF COMMERCE OF Vs. VALLABH STEEL WEST PVT. LTD.	IBC under Sec 7		Need to IA	
97	09-07-2022		0710102049152022/1	INTERLOCATORY APPLICATION (COMP ANIES ACT)/137(PB)2022	SANJAY GOEL Vs. M/S. MAJESTIC BUILDCON PVT. LTD.	Rule 11 of NCLT		E-Stamp Paper Missing	
98	11-07-2022		0710102000102022/2	INTERLOCUTORY APPLICATION (I.B.C)/1103(ND)2022	SUBHASH KUMAR KUNDRA RP OF EKDANT BUILDTCH LIMITED Vs. CORPORATION BANK NOW UNION BANK OF INDIA)	Sec 60(5)		E-Stamp Paper Missing	
99	11-07-2022		0710102002342019/3	COMPANY PETITION IB (IBC)/175(ND)2019	BRILLTECH ENGINEERS PRIVATE LIMITED Vs. GENESIS INFRATECH PRIVATE LIMITED	IBC Under Sec 9		Index Missing	
100	11-07-2022		0710102011192022/5	COMPANY PETITION (COMPANIES ACT)/48(ND)2022	PRABHDIT SINGH BATRA Vs. AMRIT GRAPHICS PRIVATE LIMITED	Sec. 59, Sec. 241(1), Sec. 242(4), Section 57		25 Rs. Welfare Fund Fess Missing and 3 Rs. Court Fess Missing in Vakalatnama	
101	11-07-2022		0710102015442021/4	COMPANY PETITION IB (IBC)/191(ND)2021	SHERA ENERGY PRIVATE LIMITED Vs. KOTSONS PRIVATE LIMITED	IBC Under Sec 9		Page No. 11 Not Clear	
102	11-07-2022		0710102017152021/3	COMPANY PETITION IB (IBC)/731(ND)2021	M/S SAFETY ENERGY SOLUTIONS PVT. LTD. Vs. M/S S- TECH HOTELS & RESORT INDIA PRIVATE LIMITED	IBC Under Sec 9		Incomplete Documents Only Proof of Service Show	
103	11-07-2022		0710102023582022/2	COMPANY APPEAL (COMPANIE S ACT)/67(ND)2022	Vs.	Sec 252 (1) - By Government Body		Annexure Missing 3-10 Pages Missing	
104	12-07-2022		0710102088952021/1	COMPANY PETITION IB (IBC)/26(ND)2022	SHUBHAM PROJECTS PRIVATE LIMITED Vs. MAHAVIR HANUMAN DEVELOPERS PRIVATE LIMITED	IBC under Sec 7		Page No. 11, 12, 19, 20, 21, 22, 23, 24, 25, 26, 27, 28, 32, 33, 37, 38 45, 46 Page Not Clear	
105	13-07-2022		0710102038812021/5	COMPANY APPEAL (COMPANIE S ACT)/118(ND)2021	HEADLINES247 MEDIA NETWORK PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES DELHI	Sec 252 (1)		Page 8 according to PDF in Hindi	
106	13-07-2022		0710102424672018/25	COMPANY PETITION IB (IBC)/786(PB)2018	ANURAG CHANDRA Vs. AFFINITY BEAUTY SALON PRIVATE LIMITED	IBC under Sec 7		Need to File in IA	

107	13-07-2022		0710120004062018/16	COMPANY PETITION IB (IBC)/948(PB)2018	IDBI BANK LIMITED Vs. M/S SANTOSH OVERSEAS LIMITED	IBC under Sec 7		Need to File in IA	
108	13-07-2022		0710200000902013/8	COMPANY PETITION (COMPANIES ACT)/115(ND)2013	GHAN SHYAM TIWARI Vs. M/S ABSOLUTE MANAGEMENT SOLUTION PVT. LTD.	Application under any other provisions		One page is Blank between Page 4 and 5 according to PDF	
109	13-07-2022		0710200400962014/10	COMPANY PETITION (COMPANIES ACT)/19(ND)2014	MR DEV MITTAR AHUJA Vs. M/S AHUJA RICE & GENERAL MILLS PVT LTD	Application under any other provisions		Need to File in IA	
110	13-07-2022		0710200400962014/11	COMPANY PETITION (COMPANIES ACT)/19(ND)2014	MR DEV MITTAR AHUJA Vs. M/S AHUJA RICE & GENERAL MILLS PVT LTD	Application under any other provisions		Need to File in IA	
111	13-07-2022		0710200400972014/7	COMPANY PETITION (COMPANIES ACT)/18(ND)2014	MR DEV MITTAR AHUJA Vs. M/S FAZILKA COTTON AND SYNTHETICS LTD	Application under any other provisions		Notary msising in E-stamp, Affidavit Back date	
112	13-07-2022		0710200401062016/5	COMPANY PETITION (COMPANIES ACT)/77(ND)2016	AEZ INFRA TECH PVT. LTD. Vs. M/S SOMANI WORSTED LTD.	Application under any other provisions		Wrongly Filed	
113	14-07-2022		0710102043592022/1	COMPANY PETITION IB (IBC)/517(ND)2022	SHRI SHYAM OVERSEAS LLP Vs. BEST AGROLIFE LIMITED	IBC Under Sec 9		Page Numbers msising in Index, Incomplete document filed	
114	14-07-2022		0710102047842022/1	COMPANY PETITION IB (IBC)/505(ND)2022	MAHI BUILDHOME PRIVATE LIMITED Vs. UNIBERA DEVELOPERS PRIVATE LIMITED	IBC Under Sec 9		Need to File in IA	
115	14-07-2022		0710102111502019/5	COMPANY PETITION IB (IBC)/2432(PB)2019	B.A CHANDRASHEKARA SETTY Vs. INTEC INDIA LIMITED	IBC under Sec 7		Need to File in IA / E-stamp msising	
116	11-07-2022		0710102065372021/4	COMPANY APPLICATION (COMPANIES ACT)/421(ND)2021	ADI LIM BILIMORIA Vs. PANASONIC AVC NETWORKS INDIA COMPANY LIMITED	Rule 11 of NCLT		E-Stamp Paper Missing	
117	11-07-2022		0710102080852021/7	COMPANY PETITION IB (IBC)/696(ND)2021	STATE BANK OF INDIA Vs. MRS BABITA NAYAR	Section 95(1)		Page No. 12-16, 181 Page Not Clear	
118	11-07-2022		0710102082442021/4	MISCELLANEOUS APPLICATION (COMPANIES ACT)/2(ND)2021	DR. PREET ANAND AS LR OF LATE MR. RAVI ANAND Vs. C.P. WORLD LINES PVT. LTD.	Rule 11 of NCLT		Affidavit is Back Date	
119	11-07-2022		0710102087392021/7	INTERLOCUTORY APPLICATION (I.B.C)/5916(ND)2021	TATA CAPITAL FINANCIAL SERVICES LIMITED Vs. PARSHANT GOYAL	Application under any other provisions- IBC		Affidavit Missing E-Stamp Paper 1 Missing	

120	11-07-2022		0710102087692021/4	COMPANY APPEAL(COMPANIES ACT)/141(ND)2021	INCOME TAX OFFICER WARD 3(1) Vs. REGISTRAR OF COMPANIES DELHI & ORS. IN THE MATTER OF MS. AZIMUTH CAOITAL PVT. LTD.	Sec 252 (1) - By Government Body		Page No. 25-264 True Copy Sign Missing	
121	11-07-2022		0710102118832020/13	COMPANY PETITION IB (IBC)/1138(ND)2020	NIKE INDIA PRIVATE LIMITED Vs. ENKAY BRAND DISTRIBUTION PRIVATE LIMITED	IBC Under Sec 9		E-Stamp Paper Missing	
122	11-07-2022		0710102158912019/12	COMPANY PETITION (COMPANIES ACT)/178(ND)2019	PREET ANAND Vs. CP WORLD LINES PVT. LTD.	Sec. 241(1)		Page No. 12 Missing and E-Stamp Paper Missing	
123	11-07-2022		0710120009342018/6	COMPANY PETITION (COMPANIES ACT)/349(PB)2018	SHRI GAURAV HOTA Vs. SMT SHRUTI JAYANT GOKHALE	Sec. 241(1),Sec. 242(4),Sec. 244(1),Application under any other provisions		Page No 36-37 Pages Cut	
124	12-07-2022		0710102009612019/25	COMPANY PETITION IB (IBC)/369(ND)2019	DEVYOG SOLUTIONS PVT LTD. Vs. DWARKADHIS PROJECTS PVT LTD.	IBC under Sec 7		Need to IA	
125	12-07-2022		0710102012822022/4	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) Vs. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)		Index Missing	
126	12-07-2022		0710102035812020/20	COMPANY PETITION (COMPANIES ACT)/70(PB)2020	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.	Sec. 213,Sec. 241(1)		Index Missing Case Title Missing	
127	12-07-2022		0710102037472022/2	COMPANY PETITION (COMPANIES ACT)/88(ND)2022	SUVRO GHOSH & ANR Vs. M/S LAZOI LIFECARE PRIVATE LIMITED & ORS	Sec. 241(1),Sec. 242(4)		Index Missing	
128	12-07-2022		0710102037602022/1	COMPANY PETITION IB (IBC)/400(ND)2022	JHS SVENDGAARD LABORATORIES LIMITED Vs. HT MEDIA LIMITED	IBC Under Sec 9		Wrong Filing Need to IA	
129	12-07-2022		0710102037602022/2	COMPANY PETITION IB (IBC)/400(ND)2022	JHS SVENDGAARD LABORATORIES LIMITED Vs. HT MEDIA LIMITED	IBC Under Sec 9		Wrong Filing Need to IA	
130	13-07-2022		0710102004592021/1	INTERLOCUTORY APPLICATION (I.B.C)/321(PB)2021	MRS. ARCHANA BHARGAVA Vs. ATUL KUMAR KANSAL	Sec 60(5)		E-Stamp Paper Missing and True Copy Sign Missing	
131	13-07-2022		0710102009582022/4	COMPANY APPEAL(COMPANIES ACT)/22(ND)2022	UNITECH LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)		E-Stamp Paper Missing	

132	13-07-2022		0710102009842022/3	COMPANY PETITION IB (IBC)/118(ND)2022	M.TECH SOLUTIONS (INDIA) PRIVATE LIMITED Vs. PRESTO INFO SOLUTIONS PRIVATE LIMITED	IBC Under Sec 9		1 Rs. Court Fess Missing in Vakalatnama	
133	13-07-2022		0710102010202022/1	COMPANY PETITION IB (IBC)/223(ND)2022	KAUSHAL DESHMUKH & ORS. Vs. GRAND REALITY PRIVATE LIMITED	IBC under Sec 7		Incomplete Documents	
134	13-07-2022		0710102012822022/5	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) Vs. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)		3 Rs. Court Fess Missing in Vakalatnama	
135	13-07-2022		0710102016282022/3	INTERLOCUTORY APPLICATION (I.B.C)/990(ND)2022	VIKAS GARG Vs. SATYAM AUTO COMPONENTS PRIVATE LIMITED	Sec. 45 (1)		Reply and Vakalatnama Separately Filed	
136	13-07-2022		0710102025642022/6	COMPANY PETITION (COMPANIES ACT)/72(ND)2022	SUPERTECH REALTORS PRIVATE LIMITED Vs. INDIABULLS HOUSING FINANCE LIMITED	Sec. 213		Page No. 27-126 True Copy Sign Missing	
137	13-07-2022		0710102035502022/1	INTERLOCUTORY APPLICATION (I.B.C)/2155(ND)2022	AKASH SHINGHAL Vs. SHEERAJ PROJECTS PRIVATE LIMITED	Sec 60(5)		Page No. 12-22 True Copy Sign Missing	
138	13-07-2022		0710102035562022/3	COMPANY APPLICATION (COMPANIES ACT)/195(PB)2022	BAHL PAPER MILLS LTD. Vs. MANILA RESORTS PVT. LTD.	Rule 11 of NCLT		Page No. Not Mentioned in Index	
139	13-07-2022		0710102036082022/3	COMPANY PETITION IB (IBC)/345(ND)2022	VIKAS ECOTECH LIMITED Vs. BEST AGROLIFE LIMITED	IBC Under Sec 9		Master Index Missing and Page No. 175-196 Page Not Clear	
140	13-07-2022		0710102041262021/5	COMPANY PETITION IB (IBC)/360(ND)2021	INDIAN RENEWABLE ENERGY DEVELOPMENT AGENCY LTD Vs. TAXUS INFRASTRUCTURE AND POWER PROJECTS	IBC under Sec 7		Wrong Filing Need to IA	
141	13-07-2022		0710102043972022/1	COMPANY PETITION IB (IBC)/473(ND)2022	STATE BANK OF INDIA THROUGH RP Vs. SHYAM BIHARI GOYAL	Section 95(1)		Incomplete Documents	
142	13-07-2022		0710102043992022/1	COMPANY PETITION IB (IBC)/472(ND)2022	STATE BANK OF INDIA THROUGH RP Vs. AKASH GOYAL	Section 95(1)		Incomplete Documents	
143	13-07-2022		0710102044002022/1	COMPANY PETITION IB (IBC)/470(ND)2022	STATE BANK OF INDIA THROUGH RP Vs. MEERA GOYAL	Section 95(1)		Incomplete Documents	
144	13-07-2022		0710102044052022/1	COMPANY PETITION IB (IBC)/471(ND)2022	STATE BANK OF INDIA THROUGH RP Vs. PRASHANT GOYAL	Section 95(1)		Incomplete Documents	

145	13-07-2022		0710102051522021/4	COMPANY PETITION (COMPANIES ACT)/162(ND)2021	GYAN PRAKASH AGRAWAL Vs. SEEMSAN PUMPS & EQUIPMENTS PRIVATE LIMITED	Sec. 140 (4)		E-Stamp Paper Missing	
146	13-07-2022		0710102086172021/2	CONTEMPT PETITION (COMPANIES ACT)/18(ND)2021	MALTI BHARGAVA Vs. CAXTON PRESS PVT. LTD	Sec 425		Page No. 45, 48-60 Page Not Clear	
147	13-07-2022		0710102090262020/5	COMPANY PETITION (COMPANIES ACT)/124(PB)2020	NITESH BHARDWAJ Vs. SUMMIT APARTMENTS PVT. LTD.	Sec. 241(1)		Page No. 64 Not Clear	
148	13-07-2022		0710102092462021/6	COMPANY PETITION IB (IBC)/157(ND)2022	ACCESS EDUTECH PRIVATE LIMITED Vs. INNOVISION LIMITED	IBC Under Sec 9		Page No. 36, 41 42-44 Page Not Clear and 25 Rs. Welfare Fund Fess Missing and 3 Rs. Court Fess Missing in Vakalatnama	


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